

**GOVERNMENT OF INDIA
FINANCE AND COMPANY AFFAIRS
LOK SABHA**

STARRED QUESTION NO:174
ANSWERED ON:29.11.2002
BANK DACOITIES
CHANDRESH PATEL KORDIA

Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

- (a) the number of incidents of public sector banks dacoities reported during the current financial year till date, State-wise;
- (b) the number of persons arrested in connection with each case of these dacoities; and
- (c) the action taken by the Government and management to check recurrence of such incidents?

Answer

THE MINISTER OF FINANCE AND COMPANY AFFAIRS (SHRI JASWANT SINGH):

(a) The Reserve Bank of India (RBI) has informed that during the current financial year till date 20 incidents of dacoities were reported by public sector banks to RBI as per the details give below:

Name of the State	Andhra Pradesh	Bihar	Chhattisgarh	Jharkhand	Orissa	Punjab	U.P.	West Bengal	Total
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No. of incidents	01	08	01	02	03	02	01	02	20
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(b) Dacoits have been arrested in two cases. 9 dacoits were arrested in connection with the incident of dacoity which took place on 5.4.2002 at Panchora SAB Branch of State Bank of India, Orissa and 6 dacoits were arrested in connection with the incident of dacoity which took place on 6.8.2002 at Moregram Branch of Allahabad Bank, West Bengal.

(c) Security measures implemented by public sector banks are reviewed in the State Level Security Committee meetings convened by the Reserve Bank of India. The meetings are required to be attended by bankers and State Government officials including senior Police officials. The Committee takes stock of the security environment in the State, steps needed to be taken to strengthen bank security and whenever further improvements are necessary requisite guidelines/instructions are given to banks. Banks have classified their branches depending on the risk factor involved and posted armed guards, installed anti-burglary devices, etc., wherever necessary. Where deficiencies are reported in regard to guarding of bank branches by the armed guards supplied by the State Police, the Committee stresses on the police officials to provide adequate armed guards.